

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.30/ND/2011
RT CP No.212/Chd/Hry/2017**

In the matter of:

Ravi Gupta & Ors.

....Petitioners.

Versus

D.R.Foods Ltd. & Ors.

....Respondents.

Present: Mr.Ravi Gupta petitioner in person.
Mr.Jai Parkash Director for respondents No.1 to 3.
Mr.Sat Narain respondent No.4 in person.

The Hon'ble Member (Judicial) is on leave, hence the
matter is adjourned to 30.10.2017.

Sd/-
Court Officer

September 14, 2017.
Ashwani